

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/16/KOB/2024
SECTION	SEC. 59 (7) IBC.
NAME OF PARTIES	GANESH PANDURANGA PAI (LIQUIDATOR) IN THE MATTER OF GES INFOTEK PRIVATE LIMITED V/S REGISTRAR OF COMPANIES
PETITIONERS ADVOCATE/ PROFESSIONAL	FAISAL & STIYA ASSOCIATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

15 April 2024

ORDER

CP(IBC)/16/KOB/2024

Learned Counsel, Ms. Stiya Sivan appears physically on behalf of the Petitioner/Liquidator. Learned ARoC, Ms. Bindu Vergis appears through virtual mode on behalf of ROC, hence service of notice is dispensed with. Learned ARoC submits that they have not received the copy of the present petition.

Counsel for the Petitioner/Liquidator is directed to serve copy of the present petition to RoC. RoC is directed to file his report within a period of 10 days.

List this matter for further consideration on **01.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**